

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/2408/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 7th May, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJNB/2666 Date 03.05.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 04.05.2021, along with station leave permission, with the official vehicle, at your own cost, from the afternoon of 03.05.2021, after office hours, till the morning of 05.05.2021, has been granted. Further, the Addl. District & Sessions Judge, Nalbari in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

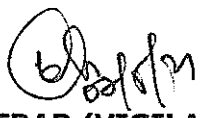
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/2409/A, dated 7.5.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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